

(c) The representations have been dealt with in accordance with the prescribed Government procedures/rules, and wherever feasible, relief has been provided.

Murders and Deaths in General Elections

121. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of murders and deaths that occurred during the period of General Elections of Lok Sabha in January, 1980; and immediately thereafter because of electioneering atmosphere throughout the country State-wise; and

(b) the nature of reaction taken and, the number of persons arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to available information 10 persons were killed during the poll in connection with Lok Sabha Elections, 1980. The State-wise breakup is as follows:

Andhra Pradesh:	1
Bihar:	5
Manipur:	1
Uttar Pradesh:	3
-	-----
-	10
-	-----

(b) Information is being collected and will be laid on the Table of the House.

Foreign Nationals Issue

122. SHRI C. R. MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a letter from the Chief Minister of West Bengal in connection with a political discussion with all parties and groups in Assam and

Meghalaya under the Centre's initiative to bring about a lasting solution to the foreign nationals issue; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The Prime Minister and the Home Minister have had intensive consultation with the Governors of the North Eastern States. The Prime Minister has also discussed the subject with the leaders of the opposition and it has been decided to have talks with the leaders of the national parties in Assam and the leaders of the opposition in Delhi. The Government of India are also in contact with Governments of Assam and Meghalaya and are providing necessary assistance to maintain peace and harmony in the States.

Probe into Bulgarian Ship Purchase Deal

123. SHRI C. R. MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have constituted a Commission of Inquiry into the Bulgarian ship purchase deal entered into by the Tamil Nadu Government; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) No, Sir.

(b) In November, 1979, the Chief Minister of Tamil Nadu approached the Central Government to request the Chief Justice of India to indicate whether he could spare the services of a sitting Judge of the Supreme Court to conduct an enquiry, agreed